

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**C.P. No. 331(ND)/2017**

**IN THE MATTER OF:**

**M/s. American National Shipping Line India Pvt. Ltd.....Petitioner**  
**v.**

**Registrar of Companies**

**.....Respondent**

**SECTION : UNDER SECTION 252**

**Order delivered on 11.01.2018**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**S.K. MOHAPATRA**  
**Hon'ble Member (T)**

For the Petitioner(s):

For the ROC/RD Delhi: Mr. Manish Raj, Company Prosecutor

**ORDER**

On 12.10.2017 and 16.11.2017 no one came forward to support the petition. Even today no one is present despite the second call. We are not left with any other option except to dismiss the petition for non prosecution.

Accordingly, the petition is dismissed for non prosecution.

*Sd/-*  
**(M.M. KUMAR)**  
**PRESIDENT**

*Sd/-*  
**(S.K. MOHAPATRA)**  
**(MEMBER TECHNICAL)**

**11.01.2018**  
**Vineet**